

ITEM NO.22

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 13167/2021

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.

IA No. 106368/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 106367/2021 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14832-14833/2021 (XI)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 119409/2021

IA No. 119409/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2096/2022 (XI)

(FOR ADMISSION and I.R. and IA No.19347/2022-EXEMPTION FROM FILING O.T.)

SLP(C) No. 15658/2022 (XI)

IA No. 120201/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 120207/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 24299/2022 (XI)

(FOR ADMISSION and I.R. and IA No.120586/2022-CONDONATION OF DELAY IN FILING and IA No.120588/2022-EXEMPTION FROM FILING O.T.)

Date : 22-11-2022 These matters were called on for hearing today.

For Petitioner(s)

**Ms. Rashmi Singh, AOR
Ms. Parul Shukla, AOR
Mr. Gaurav Dhingra, AOR
Mr. Shivendra Singh, AOR
Mr Bikram Dwivedi, Adv.
Ms. Veera Kaul Singh, AOR**

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Ms Akansha Singh, Adv.
Ms Rashi Bajpayee, Adv.
Ms Vibha Bhat, Adv.

For Respondent(s)

Mr. Harish Pandey, AOR
Mr. Praveen Swarup, AOR
Mr. Ashutosh Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

SLP(C) No.13167/2021

Respondent nos. 1 to 4 have filed counter affidavit.

Respondent nos.5 and 6 are granted four weeks' time as final opportunity for filing counter affidavit.

SLP(C) No. 14832-14833/2021

Respondent nos. 1 to 3 have filed counter affidavit.

Service is complete on respondent nos. 4 and 5 but none has entered appearance.

Respondent nos. 6 to 8 have been deleted from the array of parties vide order dt.27.9.2021 passed by the Hon'ble Court.

Rejoinder affidavit has also been filed.

SLP(C) No. 2096/2022

Service is complete on respondent nos. 1 to 5 but none has entered appearance.

SLP(C) No. 15658/2022

Service is complete on respondent nos. 1 to 5 but none has entered appearance.

Respondent nos. 6 to 8 have been deleted from the array of parties vide Hon'ble Court's order dt.19.9.2022.

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Diary No(s). 24299/2022

Service is complete on respondent nos. 1 to 4 but none has entered appearance except for respondent-State of Uttar Pradesh. Ld. Advocate-on-record, Mr Krishnanand Pandey appears for the respondent-State of Uttar Pradesh and seeks time for filing vakalatnama and counter affidavit. Be filed within four weeks.

List again on 10.1.2023.

ATUL M. KURHEKAR
Registrar